

Disqualification) Act, 1959, and to recommend any amendments in the said Schedule, whether by way of addition, omission or otherwise :

That the Joint Committee shall, from time to time, report to both Houses of Parliament in respect of all or any of the aforesaid matters;

That the members of the Joint Committee shall hold office for the duration of the present Lok Sabha;

That in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of members of the Committee;

That in other respects, the rules of procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

That this House recommends to the Rajya Sabha that the Rajya Sabha do join in the said Joint Committee and to communicate to this House the names of the members to be appointed by the Rajya Sabha to the Joint Committee"

*The motion was adopted*

12.28 hrs.

### BUSINESS ADVISORY COMMITTEE

Motion Re. *First Report*

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND DEPARTMENT OF TOURISM (SHRI SRIKANT JENA) : I beg to move .

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 11th July, 1996"

MR. SPEAKER : The question is

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 11th July, 1996"

*The motion was adopted*

12.29 hrs.

### ELECTION OF DEPUTY-SPEAKER

MR. SPEAKER : Now, we have a very important item of the agenda. We take up the Motions of the Election of Deputy-Speaker of the Lok Sabha.

SHRI SHRAD PAWAR (Baramati) : Sir, I beg to move :

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House."

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I second the Motion.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, I beg to move :

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of the House".

SHRIMATI SUSHMA SWARAJ (South Delhi) : Mr. Speaker, Sir, I second the Motion on behalf of Shrimati Vijayaraje Scindia.. (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE : Sir, what about Shrimati Vijayaraje Scindia?

MR. SPEAKER : She has sent the letter to me Mr. Chatterjee is very very particular

(Interruptions)

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Speaker, Sir, I beg to move

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House"

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, PENSIONS AND IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S R BALASUBRAMONIYAN) : Sir, I second the Motion

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : Sir, I beg to move

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House."